

High Court of Karnataka,
Bengaluru,
Dated: 1st July 2024

NOTIFICATION NO. HCDB – 114 / 2024

1. Hon'ble Mr.Justice Hemant Chandangoudar will sit in Court Hall No. 18 at Principal Bench, Bengaluru at 2.30 PM on Tuesday the 2nd July 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.
2. Hon'ble Mr.Justice S.Vishwajith Shetty will sit in Court Hall No. 4 at Kalaburagi Bench at 2.30 PM on Tuesday the 2nd July 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.
3. Hon'ble Mrs.Justice M.G.Uma will sit in Court Hall No. 25 at Principal Bench, Bengaluru at 2.30 PM on Tuesday the 2nd July 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.
4. Hon'ble Mr.Justice Hanchate Sanjeevkumar will sit in Court Hall No. 27 at Principal Bench, Bengaluru at 10.30 AM on Tuesday the 2nd July 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.
5. Hon'ble Mr.Justice S.Rachaiiah will sit in Court Hall No. 7 at Dharwad Bench at 2.30 PM on Tuesday the 2nd July 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.

By Order of Hon'ble The Chief Justice

Sd/-
(E.Rajeeva Gowda)
Registrar (Judicial)

C.C. To:

The Addl. Registrar General,
High Court of Karnataka,
Dharwad Bench.